

THE GAUHATI HIGH COURT AT GUWAHATI

(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati the 31st March, 2023

No.HC.VII-68/2016(Pt.)/ **2840** /A. Hon'ble the Chief Justice of the Gauhati High Court, in exercise of the powers conferred under Article 229 of the Constitution of India, has been pleased to appoint Shri Ajongba Imchen, an Officer in Grade-I of the Nagaland Judicial Service, presently posted as District and Sessions Judge, Zunheboto, Nagaland, as Registrar, Gauhati High Court, Kohima Bench, Kohima, in his Grade pay plus other allowances as admissible under the Rules with effect from the date of assuming charge, vice Shri Neiko Akami transferred.

Shri Akami will hand over charge of his Office to Shri Ajongba Imchen, Registrar designate, Gauhati High Court, Kohima Bench, Kohima and proceed to join his new assignment immediately.

No.HC.VII-68/2016(Pt.)/ **2841** /A. Shri Neiko Akami is hereby released from the Registry of Gauhati High Court, Kohima Bench, Kohima with effect from the date of handing over charge as such, for the purpose of joining his new assignment.

By Order,

Sd/- Roman Baruah,

REGISTRAR (VIGILANCE)

Memo No.HC.VII-68/2016(Pt.)/ **2842 - 2851** /A.

Dated 31.03.2023

Copy to:-

1. The Secretary to the Govt. of Nagaland, Justice & Law Department, Kohima for information and necessary action.
2. The Principal Accountant General, Nagaland, Kohima.
3. The Registrar, Gauhati High Court, Kohima Bench, Kohima. He is requested to inform the Officers concerned immediately.
4. The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
5. Shri Neiko Akami, Registrar, Gauhati High Court, Kohima Bench, Kohima.
6. Shri Ajongba Imchen, District & Sessions Judge, Zunheboto.

K. P.
31/3/2023

7. The Private Secretary to Hon'ble Mr. Justice Lanusungkum Jamir, Hon'ble Portfolio Judge for Nagaland for favour of his Lordship's information.
8. The Private Secretary to Hon'ble Mr. Justice Kakheto Sema, Hon'ble Portfolio Judge for Nagaland for favour of his Lordship's information.
9. The C.A. to Registrar General/ Registrar (Admn.)/ Registrar (Judicial)/ Registrar (Estt.), Gauhati High Court, Guwahati.
10. The Director, Printing & Stationery, Kohima for publication of the Notification in the Nagaland Gazette.

31/3/2013
REGISTRAR (VIGILANCE)
GAUHATI HIGH COURT, GUWAHATI